

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 225.
TO BE ANSWERED ON MONDAY, THE 4TH FEBRUARY, 2019.**

ASSISTANCE TO STATES

225. SHRI KONAKALLA NARAYANA RAO:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has committed to give a helping hand to the developing States which are striding on ease of doing business and if so, the details thereof;
- (b) whether the Government of Andhra Pradesh striding fast on the job of ease of doing business has requested the Government to extend all the necessary help to the State for its development and if so, the details thereof; and
- (c) the details of the incentives and the opportunities being given to Andhra Pradesh in the development of the State?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a): Yes, Madam. Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, has been closely involved with the State/ Union Territory (UT) Governments over the last 4 years to help them identify constraints in doing business and improving overall business environment in all the States/UTs under the Business Reform Action Plan (BRAP). DPIIT has been continuously providing handholding to all the States and UTs including the state of Andhra Pradesh in implementing business reforms through workshops, video conferences, etc.

(b) & (c):The State of Andhra Pradesh was ranked first in the assessment under BRAP, 2017-18 released by DPIIT on 10.07.2018 securing 98.30% score. No incentive to any State is given under BRAP. DPIIT supports states and UTs by organizing workshops and video conferences and by sharing the best practices in implementing these reforms. DPIIT administers Industrial Infrastructure Upgradation Scheme (IIUS)/Modified Industrial Infrastructure Upgradation Scheme (MIIUS) to upgrade common industrial infrastructure in industrial clusters across the country. As the MIIUS scheme was valid till 31.03.2017, no new projects are being taken up under this scheme. The details of projects sanctioned in Andhra Pradesh are as under:-

(Rs. in Crore)

SI.No.	Name of Projects	Date of Approval	Project Cost	Central Grant	Central Grant released
1	Auto Components Cluster, Vijaywada, AP (Under IIUS)	02.07.2004	30.67	23.01	22.31
2	Upgradation of Hindupur Growth Centre & IP Gollapuram, Anantpur District, AP (Under MIIUS)	01.03.2016	54.20	14.93	10.45
3	Upgradation of Industrial Growth Centre, Bobbili, Vizianagaram District, AP (Under MIIUS)	01.03.2016	10.16	2.54	2.604

The National Manufacturing Policy (NMP) is based on the principle of industrial growth in partnership with the States. National Investment and Manufacturing Zones (NIMZs) are one of the important instruments of the Policy to achieve its objectives. So far as the State of Andhra Pradesh is concerned, Government has accorded final approval and in-principle approval for setting up of NIMZs at Prakasam District and Chittoor District respectively under NMP.

A special package to 7 backward districts of Andhra Pradesh is being provided at the rate of Rs. 50 crore per year effective from FY 2015-16 till FY 2019-20. A sum of Rs. 350 crore flows to Andhra Pradesh from 'special grant to states' head each year.
